

GOVERNMENT OF INDIA
MINISTRY OF COAL

RAJYA SABHA
UNSTARRED QUESTION NO. 48
ANSWERED ON 04.12.2023

Accidents in coal mines

**48. Shri Digvijaya Singh:
Shri Shaktisinh Gohil:
Shri Mukul Balkrishna Wasnik:
Dr. Ameer Yajnik:
Smt. Phulo Devi Netam:
Shri Dhiraj Prasad Sahu:**

Will the Minister of Coal be pleased to state:

- (a) number of accidents reported in coal mines since 2019, State-wise;
- (b) the details of funds allocated under Conservation and Safety of coal mines in the last five years; and
- (c) the steps taken to reduce the occurrence of such accidents at coal mining sites?

ANSWER

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)**

(a): The details of accidents from 2019 to 2023 is enclosed at Annexure.

(b): The details of funds allocated under Conservation and Safety of coal mines from 2018-19 to 2022-23 are as under:

Year	Funds allocated (Rs. in Crore)
2018-19	59.50
2019-20	4.00
2020-21	6.00
2021-22	4.50
2022-23	4.00

(c): Coal Mines is governed by the Mines Act, 1952 and rules and regulations framed thereunder. Mines Act, 1952 is administered by DGMS by way of development of suitable legislations, rules, regulations, standard and guidelines, inspections, investigation of accidents, awareness activities, formulating risk management plans.

Apart from compliance of the statutory provisions made under the Mines Act, 1952, the Mines Rules- 1955, the Coal Mine Regulations- 2017 and Byelaws & Standing Order framed there under, the following steps are being taken to reduce occurrence of such accidents in mines.

1. Preparation and implementation of Site Specific Risk Assessment based Safety Management Plans (SMPs).
2. Preparation and implementation of Principal Hazards Management Plans (PHMPs).
3. Formulation and compliance of Site-specific Risk Assessment based Standard Operating Procedures (SOPs).
4. Conducting Safety Audit of mines through multi-disciplinary Safety Audit teams.
5. Adoption of the state-of-the art mechanism for Strata Management.
6. Monitoring of mine environment.
7. Specific Safety measures for OC mines:
 - Use of eco-friendly Surface Miners for blast free safe mining.
 - Formulation and implementation of Mine-specific Traffic Rules.
 - Training on Simulators to HEMM operators.
 - Dumpers fitted with Proximity Warning Devices, Rear view mirrors and camera, Audio-Visual Alarm (AVA), Automatic Fire Detection & Suppression system etc.
 - Ergonomically designed seats & AC Cabins for operators' comfort.\
 - GPS based Operator Independent Truck Dispatch System (OITDS) and Geo-fencing in some large OCPs for tracking movement of HEMMs inside OC mine.
 - Lighting arrangement using high mast towers for increasing level of illumination.
8. Training on Mine Safety:
 - Initial and Refresher training & On-the-Job Training as per statute.
 - Training on Simulators to HEMM operators.
 - Skill up-gradation of frontline mine officials on continual basis on various topics.
 - Sensitization of all employees including Members of Safety Committees and contractual workmen on regular basis.
 - Various training programme for enhancement of knowledge of mine executives.
 - Training on Risk Management by SIMTARS accredited executives
9. Mine Safety Inspection:
 - Round-the-clock Supervision of all mining operations by adequate number of competent & statutory Supervisors and mine Officials
 - Regular Inspection by Workmen Inspectors appointed in each mine.
 - Surprise back shift mine Inspections by mine and area level officials.
 - Regular mine Inspection by officials of Internal Safety Organization
 - Periodic mine Inspections by senior officials.

ANNEXURE**The details of accidents from 2018 to 2023-**

State	No. of Fatal accident	No. of Serious accident
2018		
Chhattisgarh	11	6
Gujarat	1	1
Jharkhand	9	14
Madhya Pradesh	7	17
Maharashtra	2	11
Orissa	8	2
Telangana	8	207
Tamil Nadu	1	0
Uttar Pradesh	1	0
West Bengal	1	8
Total	49	266
2019		
Chhattisgarh	7	10
Jharkhand	11	7
Madhya Pradesh	3	8
Maharashtra	3	12
Orissa	7	2
Rajasthan	1	0
Telangana	8	143
Tamil Nadu	1	0
Uttar Pradesh	2	0
West Bengal	8	11
Total	51	193
2020		
Chhattisgarh	12	5
Gujarat	0	1
Jharkhand	8	11
Madhya Pradesh	4	5
Maharashtra	4	4
Orissa	5	2
Telangana	9	80
Uttar Pradesh	0	2
West Bengal	6	8
Total	48	118
2021		
Chhattisgarh	5	10
Jharkhand	7	15
Madhya Pradesh	7	16
Maharashtra	4	5
Orissa	2	3
Telangana	7	127
Tamil Nadu	0	1
Uttar Pradesh	1	1
West Bengal	10	10
Total	43	188

2022		
Andhra Pradesh	0	1
Chhattisgarh	4	19
Jharkhand	7	16
Madhya Pradesh	6	18
Maharashtra	0	8
Orissa	0	4
Rajasthan	0	1
Telangana	5	101
Tamil Nadu	0	1
Uttar Pradesh	0	1
West Bengal	2	9
Total	24	179
2023 (upto 20.11.2023) (Provisional)		
West Bengal	4	3
Jharkhand	8	3
MP	2	5
UP	1	6
Chhattisgarh	2	11
Maharashtra	2	2
Odisha	6	0
Assam	0	0
Telangana	5	59
Total	30	89